

**Srikakulam District Level Workshop-IV presided over by  
Hon'ble Sri Justice Battu Devanand Garu,  
Judge, High Court of Andhra Pradesh at Amaravathi and  
Administrative Judge, Srikakulam, on 07.03.2020**

**VENUE: DISTRICT COURT CONFERENCE HALL PREMISES**



**BREAK FAST:** 08.30 A.M – DISTRICT COURT PREMISES

**PHOTO SESSION:** 10.00 A.M – Group Photo & Assembling in the Conference Hall.

- 1) Inviting Dignitaries on to the Dias by **Sri V.S.Anjaneya Murthy, I Additional District Judge, Srikakulam** at 10-30 AM.
  1. **Hon'ble Sri Justice Battu Devanand Garu**, Judge, High Court of Andhra Pradesh at Amaravathi and Administrative Judge of Srikakulam District.  
Sapling by:- Smt.M.Babitha, Principal District Judge, Srikakulam.
  2. **Hon'ble Sri Justice K.C.Bhanu Garu**, former Judge, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.  
Sapling by:- Smt.P.Annapurna, Judge, Family Court-cum-III Addl. District Judge, Srikakulam.
  3. **Smt.M.Babitha**, Principal District Judge, Srikakulam.  
Sapling by: Shaik Inthiaz Ahamad,  
VI Additional .District Judge, Sompeta.
- 2) **LIGHTENING OF LAMP** by **Hon'ble Sri Justice Battu Devanand Garu**, Judge, High Court of Andhra Pradesh and Administrative Judge of Srikakulam District and Dignitaries on the Dias.
- 3) **Thought of the Day** by: Smt.B.Jyostna, Junior Civil Judge, Amadalavalasa
- 4) Reading profile of **Hon'ble Sri Justice Battu Devanand Garu**, Judge, High Court of Andhra Pradesh and Administrative Judge of Srikakulam District by - **Smt.M.Babitha**, Principal District Judge, Srikakulam.
- 5) Reading profile of **Hon'ble Sri Justice K.C.Bhanu Garu**, former Judge, High Court of Judicature at Hyderabad, for the State of Telangana and the State of Andhra Pradesh by - **Smt.P.Annapurna**, Judge, Family Court-cum-III Addl.District Judge, Srikakulam.
- 6) The Hon'ble Principal District Judge, Srikakulam is requested to take up further proceedings.
- 7) **WORKSHOP SESSION:** 10.30 A.M. to 01.15 P.M.  
**TEA BREAK:** 11.30 A.M. to 11.45 A.M.  
**LUNCH BREAK:** 01.15 P.M. to 02-00 P.M  
**WORKSHOP SESSION:** 02-00 P.M. to 05.00 P.M  
**TEA BREAK:** 03.30 P.M. to 05.00 P.M.
- 8) **Vote of Thanks by:** **Smt.L.Devi Rathna Kumari**, I Additional Junior Civil Judge, Srikakulam.

  
**Principal District Judge,  
Srikakulam.**

# WORKSHOP SCHEDULE

**SUBJECT: INTRICACIES IN CRIMINAL TRIALS.**

**TOPICS:**

01. Extent of Interference of third parties including defacto complainant in Criminal Trial;
02. Applications for Discharge in Cases Instituted Basing on Police Reports and otherwise;
03. Case and Counter Case Amalgamation or Clubbing of Criminal Cases.
04. Powers and Restrictions U/Secs.309 and 311 Cr.P.C.

Sessions	Timings	Chosen Topic	Proceedings	
I	10.30 A.M to 11.45 A.M	Extent of interference of third parties including defacto complainant in Criminal Trial.	Paper Presentation (Smt.R.Varalakshmi, Addl Junior Civil Judge, Sompeta)	Resource Person <b>Hon'ble Sri Justice K.C.Bhanu Garu,</b> Former Judge, Hon'ble High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
			Interaction by the Participants	
11.30 A.M to 11.45 A.M			<b>TEA BREAK</b>	
II	11.46 A.M to 01.15 P.M	Applications for Discharge in Cases Instituted Basing on Police Reports and otherwise	Paper Presentation (Sri G.Srinivas, Junior Civil Judge, Narasannapeta )	Resource Person <b>Hon'ble Sri Justice K.C.Bhanu Garu,</b> Former Judge, Hon'ble High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
			Interaction by the Participants	
1-15 P.M to 2.00 P.M.		<b><u>LUNCH</u></b>		
III	2.00 P.M to 3.30 P.M	Case and Counter Case Amalgamation or Clubbing of Criminal Cases	Paper Presentation (Sri Ch.Vivek Anand Srinivas, Addl. Senior Civil Judge, Srikakulam)	Resource Person <b>Hon'ble Sri Justice K.C.Bhanu Garu,</b> Former Judge, Hon'ble High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
			Interaction by the Participants	
03.30 P.M to 03.45 P.M			<b>TEA BREAK</b>	
IV	3.45 P.M to 5.00 P.M	Powers and Restrictions u/sec.309 and 311 Cr.P.C.	Paper Presentation Sri V.S.Anjaneya Murthy, I Additional District Judge, Srikakulam.	Resource Person <b>Hon'ble Sri Justice K.C.Bhanu Garu,</b> Former Judge, Hon'ble High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
			Interaction by the Participants	

Vote of Thanks by : Smt.L.Devi Rathna Kumari, I Additional Junior Civil Judge, Srikakulam.

  
**Principal District Judge,  
Srikakulam.**